

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

Contempt Petition No.5/97

in

Original Application No.1272/95

Date of Order : 13-02-1997.

Between :-

M.A.Rasheed

... Petitioner/Applicant

And

1. Dr.R.S.Paroda, Director General,
Indian Council for Agricultural
Research, Krishi Bhawan, New Delhi.
2. Dr.J.C.Katyal,
Director,
Central Research Institute
for Dryland Agriculture,
P.Santhoshnagar, Hyd-50.

... Respondents/Respondents

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Counsel for the Applicant : Shri V.Venkateshwar Rao

Counsel for the Respondents : Shri N.R.Devaraj, Sr.CGSC

CORAM:

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THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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... 2.

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(Order per Hon'ble Shri R.Rangarajan, Member (A)).

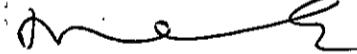
Heard Shri Phani Raj for Shri V.Venkateshwar Rao, counsel for the applicant and Shri W.Satyanarayana for Shri N.R.Devaraj, learned standing counsel for respondents.

2. The counsel for the respondents produced the office order. This Office order states that the applicant cleared for crossing the efficiency bar at the stage of Rs.2000-3200 raising his pay to Rs.2,375/- with effect from 1.7.89. In view of the above, the directions in the O.A. has been complied with.

3. The learned counsel for the applicant requests that some time limit may be fixed for paying arrears. Counsel for the respondents submits that the applicant will be paid shortly. In view of what is stated, the CP is closed. No costs.


(B.S.JAI PARAMESHWAR)
Member (J)

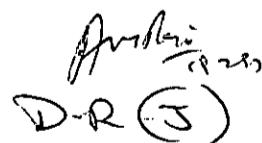
13/2/97


(R.R ANGARAJAN)
Member (A)

Dated: 13th February, 1997.

Dictated in Open Court.

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D.R (J)

..3..

C.P.NO.5/97 in O.A.NO.1272/95

Copy to:

1. Dr.R.S.Paroda, Director General,
Indian Council for Agricultural Research,
Krishi Bhawan, New Delhi.
2. Dr.J.C.Katyal, Director, Central Research Institute,
for Dry land Agriculture, Santhoshnagar, Hyderabad.
3. One copy to Mr.V.Venkateswar Rao, Advocate,
1-1-287/27, Mahavir Medical Hall Lane,
Chikkadapally, Hyderabad.
4. One copy to Mr.N.R.Devraj, Sr.CGSC, CAT, Hyderabad.
5. One copy to D.R.(A), CAT, Hyderabad.
6. One copy to Library, CAT, Hyderabad.
7. One duplicate copy.

(6) YLKR

6/2/97
TYPED BY
COMPARED BY
CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND
THE HON'BLE SHRI B.S. SHRI PARAMESHWAR:
M(J)

DATED: 17/2/97

~~Order/Judgement~~
R.P/C.P/M.A.NO. 5/87

in
O.A.NO. 1272/85

~~ADMITTED AND INTERIM DIRECTIONS ISSUED~~
~~ALLOWED~~
~~DISPOSED OF WITH DIRECTIONS~~
~~DISMISSED C.P. closed.~~
~~DISMISSED AS WITHDRAWN~~
~~DISMISSED FOR DEFAULT~~
~~ORDERED/REJECTED~~
~~NO ORDER AS TO COSTS.~~

II COURT

YLKR

केन्द्रीय प्रशासनिक विधिकरण
Central Administrative Tribunal

DESPATCH

24 FEB 1997 *NM*

हैदराबाद आयोगी
HYDERABAD BENCH